

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1731

ANSWERED ON:12.12.2003

NEW SECURITY FEATURES FOR STAMP PAPERS

CHANDRA NATH SINGH;NARESH KUMAR PUGLIA;RAM JEEVAN SINGH;SADASHIVRAO DADOBA MANDLIK

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has set up a task force in order to make the printing of non-judicial stamp papers foolproof :
- (b) If so, the suggestions made by the said task force and the action taken by the Government thereon:
- (c) Whether the Government is considering the legal aspects arising from the scam involving use of fake stamp papers:
- (d) If so, the details thereof: and
- (e) The time by which a decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO.V.ADSUL)

(a) &(b): In view of the large seizures of counterfeit Non-judicial Stamp Papers, NJSP, Government of India constituted a Working Group of NJSP in February 2001 to suggest ways to plug loopholes and review the adequacies of existing security features in the NJSP. The Working Group submitted its report in December, 2002. The recommendations have been accepted and the NJSP with revised security features are scheduled to be printed w.e.f. 1st July, 2004.

(c),(d)&(e): The Department of Revenue, Government of India, are examining legal aspects of documents executed on fake Stamp Papers in consultation with the Ministry of Law and Justice.